

ITEM NO.8

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 323/2020 in SLP(C) No. 361-362/2017

MAGANVEER SINGH & ORS.

Petitioner(s)

VERSUS

NARENDER BUSHAN & ORS.

Respondent(s)

(FOR ADMISSION and IA No.197831/2019-EXEMPTION FROM FILING O.T.)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Arun K. Sinha, AOR
Mr. Rakesh Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List alongwith SLP (C) Nos.361-362 of 2017.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)